

**THE HIGH COURT OF TRIURA
AGARTALA**

ORDER NO. 90

Dated, Agartala, the 5th December, 2015

Hon'ble the Chief Justice has been pleased to modify Order No.85 dated 27.08.2015 to a limited extent.

Filing of memo of appearance/hazira by or on behalf of the accused persons shall not be compulsory. However, in case the lawyers and litigants want to file the hazira, the concerned court may accept the same. It is, however, made clear that there will be no compulsion to file hazira.

As far as witnesses are concerned, the previous order will remain in force and no hazira for presence of witnesses shall be entertained by the courts.

This order will come into force with immediate effect.

By Order

Sd/-

(S. Bhattacharjee)
I/C Registrar (Judicial)

No.F.40(22)-HCT/BENCH/SUB.JUD/2015/24113-62

December 5, 2015

Copy to:-

1. The Secretary, High Court Bar Association, Agartala.
2. The Secretary, Tripura Bar Association, Agartala.
3. The Advocate General, Tripura, Agartala.
4. The Public Prosecutor, High Court of Tripura, Agartala.
5. The Govt. Advocate, High Court of Tripura, Agartala.
6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The District & Sessions Judge, Unakoti Judicial District, Kailashahar/ West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur. They are requested to circulate the same amongst-all the Presiding Officers of the concerned Courts under their respective Districts and also to the respective bar Associations under their judgeship.
8. The Judge, Family Court, Agartala, West Tripura Judicial District/ Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
9. The Registrar (Admn.), High Court of Tripura, Agartala.
10. The Joint Registrar, High Court of Tripura, Agartala.
11. All Deputy Registrars, High Court of Tripura, Agartala.
12. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.
13. The Chief Librarian, High Court of Tripura, Agartala.
14. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
15. The Secretary to the Registrar General, High Court of Tripura, Agartala.
16. All Assistant Registrars, High Court of Tripura, Agartala.

17. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura.
18. All Superintendents, High Court of Tripura, Agartala.
19. All Court Masters, High Court of Tripura, Agartala.
20. The Sr. Grade Translator-cum-I/C Paper Book Section, High Court of Tripura, Agartala.
21. Notice Board of the Court-house
22. Order File.

05.12.15
I/C REGISTRAR (JUDICIAL)